

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Yes, Kerala Government has recommended inclusion of 5 districts under the Security Related Expenditure Scheme for Left Wing Extremism affected districts. Districts recommended are Palakkad, Malappuram, Wayanad, Kannur and Kozhikode.

Non-filing of returns by exempted PF trusts

*207. SHRIMATI RENUKA CHOWDHURY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a large number of exempted private Provident Fund (PF) trusts have not filed their return for the last several years;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the steps taken by Government to ensure filing of returns by all the exempted PF trusts in order to protect the interest of workers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) The Employees' Provident Fund (EPF) exempted establishments have been filing the statutory returns as required by the Employees' Provident Funds and Miscellaneous Provisions (EPF & MP) Act, 1952. The exempted establishments are required to file various returns in hardcopy as well as through an online procedure on the dashboard. On 27.05.2017, Employees' Provident Fund Organisation (EPFO) has launched a new software for filing of online returns by the exempted establishments. The month-wise data for establishments which have not filed online returns is as under:—

Sl. No.	Month	No. of establishments
1.	June, 2017	167
2.	July, 2017	168
3.	August, 2017	171
4.	September, 2017	185
5.	October, 2017	196
6.	November, 2017	217

Requisite actions, such as, issuing of show cause notices, cancellation of exemption and prosecution of the employer under Section 14 of EPF & MP Act, 1952 are taken by EPFO.

National Manufacturing Policy

*208. SHRIMATI RAJANI PATIL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is a proposal of Government for framing and implementing a new National Manufacturing Policy (NMP) through which employment can be generated;
- (b) if so, the details of the policy;
- (c) whether the policy has the potential to increase the GDP growth rate at a greater pace as well as remove the unemployment in the country; and
- (d) if so, the action plan prepared in this regard?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI SURESH PRABHU):

(a) Government had notified a National Manufacturing Policy in 2011. Government had also notified a Industrial Policy in the year 1991. While there is no proposal for framing and implementing a new National Manufacturing Policy, the Government is in the process of formulating a new Industrial Policy.

(b) The proposed new Industrial Policy envisions creation of a globally competitive Indian industry equipped with skill, scale and technology. To achieve this, it aims to promote among other things emerging technologies, innovation driven economy, high quality industrial infrastructure, enhanced access to affordable capital specially for MSMEs, strengthening linkages between trade and manufacturing and enhancing skill development and making doing business easier.

(c) It is expected that the thrust of the proposed Industrial Policy as above will contribute to faster growth of GDP and creation of more jobs as well as livelihood opportunities.

(d) An action plan will be prepared after the new Industrial Policy is approved by the Government.

Selection of sportspersons under 'Khelo India'

†*209. DR. SATYANARAYAN JATIYA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the procedure for selection of sports events, talent and sportspersons

†Original notice of the question was received in Hindi.